**NATIONAL COMPANY LAW TRIBUNAL**
**MUMBAI BENCH, COURT-II**

**17. Company Appeal/2/2024 in C.P. (IB)/4260(MB)2018**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.07.2024**

**NAME OF THE PARTIES:-** **Brihan Mumbai Electric Supply & Transport Undertaking**
**V/s**
**Mr Ashok Kumar Goleccha**
**IN THE MATTER OF**
**Union Bank of India**
**V/s**
**Spark Green Energy (Satara) Ltd**

**Section: 42 U/s 7 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

**Company Appeal 2 of 2024:-** Counsel, Ooshma Jain appeared for the Appellant and Counsel, Agam H Maloo appeared for the Respondent.

Heard, Counsel for the parties for a considerable time on the last date of hearing. Counsel for the Respondent has filed their written submissions which are taken on record. Counsel appearing for the Appellant seeks more time to file written submissions. Let the same be filed well before the next date of hearing. List this matter on **11.07.2024.**

**Sd/-**
**ANIL RAJ CHELLAN**
**Member (Technical)**

**Sd/-**
**KULDIP KUMAR KAREER**
**Member (Judicial)**

*ANKIT*